

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 80
ANSWERED ON 07.12.2022

UPGRADATION OF GRAM PANCHAYATS

80 # SMT. KANTA KARDAM:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has launched any scheme for upgradation of Gram Panchayats in the country;
- (b) If so, the details of work done for upgradation of all panchayats in the country including Uttar Pradesh during the last three years; and
- (c) the details of steps taken to digitize district and Gram Panchayats for greater devolution of powers of panchayats?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (b): Panchayat being a State subject, their modernization, upgradation by providing infrastructure facilities to Gram Panchayat (GPs) is primarily the responsibility of concerned State Government. However, under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry of Panchayati Raj has been supplementing and complementing the efforts of State governments by providing financial support to States for certain infrastructural facilities such as Gram Panchayat Bhawans, computers and peripherals for GPs on a limited scale on demand from the states along with funding the capacity building of Panchayati Raj Institutions. Under RGSA scheme, funds to the tune of Rs.1538.32 crore has been released to States/ UTs during the last three years which includes construction of 7,972 Panchayat Bhawans and procurement of 16,407 number of computers and peripherals. During the same period, Rs.285.54 cr. has been released to the State of Uttar Pradesh that includes construction of 3,204 number of Gram Panchayat Bhawans and procurement of 3,550 number of computers and peripherals.

(c) In addition to provisions of computerization of Gram Panchayats, as steps towards digitization of Panchayats, the Ministry is implementing e-Panchayat Mission Mode Project (MMP) to provide digital solutions such as e-GramSwaraj application that addresses planning,

budgeting, accounting, monitoring, payments by the Panchayats with a view to bring in transparency, accountability and efficiency in local governance. Besides, the application of AuditOnline for auditing the Panchayat accounts on utilization of Finance Commission Funds has been put in place.
